

ITEM NO.802
(Mentioning)

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 4742/2023

(Arising out of impugned judgment and order dated 21-02-2023 in A378 No. 17/2023 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

ARIF ANWAR HASHMI & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 10-08-2023 This petition was mentioned today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s) Mr. Raman Yadav, Adv.
Mr. Syed Mehdi Imam, AOR

For Respondent(s) Mr. Parmanand Pandey, AOR

UPON being mentioned the Court made the following

O R D E R

Not to be deleted from the notified date.

(NITIN TALREJA)
COURT MASTER (SH)

(KAMLESH RAWAT)
ASSISTANT REGISTRAR